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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 16TH DAY OF SEPTEMBER, 1997

Original Application No. 481 of 1997

HON.MR.JUSTICE B.C.SAKSENA,V.C.

HON.MR.S.DAS GUPTA, MEMBER(A)

1. Anupam Kumar Pandey, s/o Sri V.B. Pandey
R/o 88 B/7E Shiv Kuti, Alld.
2. Surendra Prasad Mishra, s/o Sri Hridaya
Narain Mishra, R/o 672, Shankarghat Colony
Teliarganj, Allahabad.
3. Vansh Bahadur Singh, S/o Sri Subh
narain Singh, Gram & Post Bada Gaon
District Ballia
4. Shyam Krishna Srivastava, S/o Sri Bhagwat
Lal Srivastava, 'Bhagwat Niwas'
Tripawali, Ram nagar, Varanasi
5. Rama Shanker Singh, S/o Sri Kesav Singh
Gram Esari Salimpur, district Ballia
6. Anil Singh, Gram Kotwa, Post Raniganj
Bazar, Ballia
7. Sanjay Kumar Srivastava, s/o Sri Mahendra Lal
Srivastava, Gram Bhandari Post Nagra
Ballia
8. Manoj Gupta, S/o Sri Raghvendra Prasad Gupta
Gol Bazar, Main Market, Chunar, Mirzapur.
9. Sunil Upadhyay, R/o L.I.G 224
Govindpur, Allahabad.
10. Shivkant Rai, 109 K/1C Anant Nagar
Dhoomanganj, Allahabad.
11. Lal Pratap Singh, R/o 522/4B Beli
Colony, Allahabad.
12. Rakesh Kumar Gupta, S/o Sri Radhey Gupta
Gram & Post Jakhaoli, district Jalaun

... . . Applicants

(By Advocate Shri Rajesh Kumar)

Versus

1. Union of India through Director of
Administration/Central Public Work
Department, Delhi.
2. Superintending Engineer
Circle Office, Allahabad.

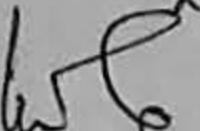
... . . Respondents

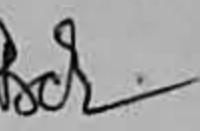
O R D E R (oral)

BCV

JUSTICE B.C.SAKSENA, V.C.

Through this OA the applicant has prayed for cancellation of advertisement dated 29.3.97 issued by the Central Public Works Department for the recruitment of the Junior Engineers. In the said advertisement the age qualification is as on 1.7.97 the candidate should be between the age of 18 years and 25 years for general candidates. The applicant seeks cancellation of the advertisement on the ground that in other departments the age prescribed is 33 years. This is a policy decision and it is upto the department to lay down the requirement of age keeping in view the requirement of the posts in question. The relief prayed for therefore cannot be granted. The OA fails and ^{as} accordingly dismissed summarily.


MEMBER(A)


VICE CHAIRMAN

Dated: September 16th, 1997

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